

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4343

ANSWERED ON:21.04.2003

SEMINAR ON EXEMPTIONS ON KVIC'S PRODUCTS

AMBATI BRAHMANAIAH;GADDE RAMAMOCHAN;KAILASH MEGHWAL;M.V.V.S MURTHI;V. VETRISELVAN

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether a three day convention to discuss the issues on Khadi programme, rural employment, role of science and technology and marketing initiative has been organised in the month of March, 2003;
- (b) if so, the outcome thereof;
- (c) whether Khadi and Village Industries Commission has sought some exemptions for its products; and
- (d) if so, the details thereof and the response of Union Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF AGRO AND RURAL INDUSTRIES (SHRI SANGHVI GAUTAM)

- (a): Yes, Sir. A three day National Convention on Rural Industrialization was held from 14th - 16th March, 2003 at Vigyan Bhavan, New Delhi, to discuss the various issues related with the development of Khadi and Village Industries, Rural Employment, Role of Science and Technology and Marketing initiatives etc.
- (b): The convention has made specific recommendations for the overall development of Khadi and Village Industries Sector. These recommendations are being studied by KVIC to develop into Action Plans for implementation.
- (c) & (d): The KVIC has requested the Empowered Committee of State Finance Ministers, (Monitoring Tax Reforms including Value Added Tax-VAT), Ministry of Finance, as well as the State Governments for exempting Khadi and VI products from VAT. The KVIC has also requested the Government of India for exempting central excise on polyvastra with retrospective effect. A final view on both these requests is awaited.